

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1081

Dated: 31.12.2016

In the interest of administration, following transfers and postings of the Judicial Officers are hereby made:

- 1) Sh. Puneet Gupta, Chairman, Sales Tax Tribunal, Jammu, is transferred and posted as Special Judge, Anti-Corruption for CBI Cases, Jammu, vice Sh. Sanjay Dhar, whose services have been placed at the disposal of Hon'ble the Chief Justice for his posting as Registrar Vigilance, High Court of J&K.
- 2) Sh. Rajeev Gupta, Additional District and Sessions Judge, Anantnag, is transferred and posted as Principal District and Sessions Judge, Budgam, in place of Sh. Mohammad Yousuf Wani, whose services have been placed at the disposal of Hon'ble the Chief Justice for his posting as Registrar Judicial, High Court of J&K, Srinagar Wing.
- 3) Principal District and Sessions Judge, Anantnag shall hold the additional charge of the Court of Additional District and Sessions Judge, Anantnag, till further orders.
- 4) Sh. Abdul Majid Dar, CJM, Pulwama, is transferred and posted as Sub Judge, Leave Reserve Post, High Court of J&K, Srinagar Wing.
- 5) Sh. Javed Alam, Sub Judge/Special Mobile Magistrate, Pulwama (under 13th Finance Commission), is given the additional charge of Chief Judicial Magistrate, Pulwama, till further orders.
- 6) The charge of Munsiff Court Shangus, is withdrawn from Munsiff, Dooru and is given to District Mobile Magistrate (T), Anantnag, with the direction to hold Court at Shangus for two days in a week.

BY ORDER

(Ashok Kumar Koul)

Registrar General

Dated: 31.12.2016

No. 27199-306/RS

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary/Bench Secretary to Hon'ble the Chief Justice,
- 3) Secretary/Bench Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
- 4) Registrar Vigilance, High Court of J&K, Jammu,
- 5) Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 6) Principal District & Sessions Judge, Budgam/Anantnag/Pulwama/Budgam,
- 7) Chairman, J&K Sales Tax Tribunal, Jammu,
- 8) Addl. District & Sessions Judge, Anantnag,
- 9) Chief Judicial Magistrate, Pulwama,
- 10) Sub Judge/Special Mobile Magistrate, Pulwama,
- 11) Munsiff, Dooru/Shangus,
- 12) District Mobile Magistrate (T), Anantnag,
....for information and necessary action.
- 13) Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court website.
- 14) Office file.

Registrar General

31.12.16